

**SECTION III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 847 OF 2012

INDIAN GRENITE CRUSHING COMPANY

...APPELLANT

VERSUS

**THE COMMISSIONER OF COMMERCIAL
TAXES U.P. LUCKNOW**

...RESPONDENT

OFFICE REPORT

The matter above mentioned was placed before Ld. Registrar on 27th May, 2015,
and pass the following order:-

**"Await cerificate of service from High Court
Send reminder,
List on 3.9.2015."**

It is submitted that there is sole respondent and served through High Court but
no one has entered appearance.

Counsel for the Appellant has not filed Affidavit of Valuation so far.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 2ND DAY OF SEPTEMBER, 2015

ASSISTANT REGISTRAR

Copy to:

Mr.T. Mahipal, Advocate.

ASSISTANT REGISTRAR